

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-87/1998/12446/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the nd 22 December, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT (B) 5165 Dated the 18th December, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.12.2023, alongwith station leave permission, from the evening of 18.12.2023 till the morning of 20.12.2023**, has been granted. The District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-87/1998/12447-12448/A, dated , 22-12-23

Copy to:

1. The District & Sessions Judge, Barpeta.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)